

Central Administrative Tribunal Lucknow Bench Lucknow

Original Application No: 135/2010

This, the 7th day of April, 2010

Hon'ble Mr. M. Kanthaia, Member (J)
Hon'ble Dr. A. K. Mishra, Member (A)

Munish Chandra Srivastava, aged about 55 years, Son of Late I.B. Srivastava, resident of 32, Shanker Nagar, Nirala Nagar, Lucknow.

Applicant

By Advocate Sri D. Awasthi.

Versus

1. Union of India, through Directorate General of Health Services, CGHS Division, Nirwan Bhawan, New Delhi.
2. Assistant Director General, Headquarter, CGHS, Nirman Bhawan, New Delhi.
3. Chief Medical Officer, CGHS, Nirwan Bhawan, New Delhi.
4. Dental Education Section 5th Floor, Nirwan Bhawan, New Delhi.
5. Additional/Joint Director, CGHS, Lucknow.

Respondents.

By Advocate Sri Deepak Shukla.

Order (Oral)

By Hon'ble Mr. M. Kanthaiah, Member (J)

Heard counsel for the parties.

The applicant has filed the present Original Application for issue a direction to the respondents to grant the upgraded pay scale of Rs. 5000-8000/- to the applicant w.e.f. 4.10.2005 as Mr. R.E. Gangale and Mrs. B. D. Bhatia had been granted upgraded pay scale and also consequential relief. It is also the case of the applicant that he has made a representation dated 25.11.2009, but the same is still pending. When the representation of the applicant is still pending, entertaining the O.A. at this stage is not at all justified. As such, O.A. is disposed of with a direction to the competent authority to decide the pending representation of the applicant dated 25.11.2009 as per rules and the applicant is at liberty to file comprehensive representation in respect of the claim made in this O.A. along with copy of order which the authority shall consider and pass reasoned order within a period of 2 months. No costs.


(Dr. A. K. Mishra)
Member (A)


(M. Kanthaiah)
Member (J)

07.04.10